

DIVISION BENCH  
COURT - I

**P-117**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/79(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	<b>BANK OF BARODA VS ISHWARI PRASAD TANTIA</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Ms. Alisha Kar, Adv. ] For the Financial Creditor

Ms. Shusna Santra, Adv. ] For the Respondent

**O R D E R**

1. Ld. Counsel on both sides present.
2. Ld. arguing Counsel for the Respondent is stated to be busy in other Bench. Adjournment is sought on her behalf, matter is adjourned to **11/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**